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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 5550/2023 & CRL.M.A. 20947/2023

JYOTI BASU DIWAKAR

.....Petitioner

Through: M

Mr. Jai Sahai Endlaw, Mr. Akash Tandon and Ms. Shambhavi Kala, Advocates.

versus

M/S LUXURY TIMES PRIVATE LIMITEDRespondent Through: Appearance not given.

CORAM: HON'BLE MR. JUSTICE CHANDRA DHARI SINGH <u>O R D E R</u> 17.12.2024

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Learned counsel appearing on behalf of the respondent submitted that he does not wish to file the reply, therefore, the matter may be heard finally.

At request, list on 15th April, 2025 for final hearing.

Interim order, if any, to continue till then.

CHANDRA DHARI SINGH, J

DECEMBER 17, 2024 Rk/av

Click here to check corrigendum, if any

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